

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-08-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 470/2020	Agripada Police Station Vs Ajaykumar Bankim Rathod	Hrg.	
02	ABA 494/2020	Agripada Police Station Vs Saalim Jarjish Gazdhar And 3 Others	Hrg.	
03	ABA 792/2020	The State of Maharashtra L.T.Marg, Police Station Vs Mohammed Azam Shaikh	Say.	
4	BA exh- 3 in POCSO SPL CASE No.474/2019	The State- Amboli Police Station - Vs Kubeb Ahamad @ Maksud Jahur Abdul Gafar Ansari	Hearing	

5	BA exh- in POCSO SPL CASE/501/2018	The State of R.A.K. Police Station Vs Navnath Danyu Jadhav	Hearing	
6	Cri. B.A.880/2020	The State of V.P. Marg, Police Station Vs Mohd. Hasim Ismail Shaikh	Say.	
7	POCSO SPL CASE No.508/2019	Wadala Rly Police Station Vs Santsoh Torappa Dhumale	Say.	
8	ABA 794/2020	L. T. Marg, Police Station Vs Manisha Madhukar Gije	Say.	
9	ABA No.686/2020	Byculla Police Station Vs Danish Ahmed Chaudhary And Ors.	Say.	

10	ABA 2271/2019	The State Dongri P.stn. Vs Yusuf Ansari and Othrs	Order.	
11	CRI BAIL APPLN 1591/2020	The State of Maharashtra -R.A.K. Poilice Vs Vinayak Eknath Zhalte and Others - Applicants.	Order	
12	ABA No.2245/2019	The State of Tardeo Police Station - Vs Rushabhkumar Mukeshbhai Patwa And 2 Others	Order	
13	ABA No.424/2020	The State of Bhoiwada Police Station - Vs Prakash Manik Pawar And 4 Others	Report	

